# GOVERNMENT OF INDIA <br> (MINISTRY OF TRIBAL AFFAIRS) <br> LOK SABHA <br> UNSTARRED QUESTION No. 5802 <br> TO BE ANSWERED ON 10.04.2017 

## SCHEME OF HOSTELS FOR ST BOYS ANDST GIRLS

5802. SHRI P. NAGARAJAN:

Will the Minister of TRIBAL AFFAIRS be pleased to state:
(a) whether the Government isproviding financial assistance underCentrally Sponsored Scheme of Hostels forST boys and ST girls and if so, the detailsthereof;
(b) the total amount granted by theGovernment and spent by various Statesthereunder during the last three years;
(c) whether the Government hasconstituted any monitoring committee forsupervising and evaluation of the abovescheme; and
(d) if so, the details thereof?

## ANSWER <br> MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS (SHRI JASWANTSINH BHABHOR)

(a) \& (b): Yes Madam. Under the Scheme of Girls \& Boys Hostels for STs, Central assistance is given to States/UTs/Universities for construction of new hostel buildings and/or extension of existing hostels. State Governments are eligible for $100 \%$ central share for construction of all Girls' hostel, and also for construction of Boys' hostel in naxal affected areas. The funding pattern for the other Boys' Hostel to State Governments is on 50:50 basis. In case of UTs, the Central Government bears the entire cost of construction of both Boys' and Girls' hostels. Maintenance of the hostel is the responsibility of the concerned State/UT. The hostels may be for middle, secondary, college or university level education. The scheme is demand driven and subject to availability of funds. Release of funds is considered only upon receipt of proposal from State/ UT/ University, and subject to fulfilment of requisite conditions. The details of funds released and utilised is given at Annexure.
(c) \& (d): No such committee has been constituted

Annexure referred to in part (a)\& (b) of the Lok Sabha Unstarred Question No. 5802 for answer on 10.04.2017 asked by Shri P. Nagarajan regarding "Scheme of Hostels for ST Boys and ST Girls"
Details of Funds released to State Governments/UT Administrations/ Universities and utilization thereof under the Scheme of Hostels for ST Girls and Boys during the last three years and current financial year i.e. from 2013-14 to 2015-16 and current financial year 2016-17.


